

II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No.726 OF 2005

(From the judgement and order dated 23/06/2004 in CRLA No. 39/1998  
of HIGH COURT OF KERALA AT ERNAKULAM)

PRABHAKARAN

Petitioner

(s)

VERSUS

STATE OF KERALA

Respondent

(s)

(With appln(s) for exemption from filing O.T.,bail)

Date: 14/02/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ASHOK BHAN

HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner(s)

Mr. P.V. Dinesh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Issue notice on the special leave petition as well as on the application for  
bail.

(J.S.Rawat)

Court Master

(Jasbir Singh)

Court Master